

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 5819/2023

BHAGWAN DEEN (DEAD) THROUGH LRS

APPELLANT(S)

VERSUS

LALTA PRASAD (DECEASED) THROUGH
LR. SALIG RAM & ORS.

RESPONDENT(S)

(IA No. 87440/2025 - APPLICATION FOR ABATEMENT
IA No. 87438/2025 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 87437/2025 - APPLICATION FOR SUBSTITUTION)

Date : 25-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R. MAHADEVAN
[IN CHAMBER]

For Appellant(s) : Ms. Rajlakshmi Singh, Adv.
Mr. Rohit Kumar Singh, AOR
Mr. Mrinal Harshvardhan, Adv.

For Respondent(s) : Mr. Anurag Kishore, AOR
Mr. Lakhan Kumar Mishra, Adv.
Ms. Somna Dhowan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA NO. 87438/2025, IA NO. 87440/2025 AND IA NO. 87437/2025

Delay in filing the application for setting aside abatement is
condoned.

2. Abatement is set aside.
3. Application seeking substitution is allowed.
4. Cause title be amended accordingly.

(JAGDISH KUMAR)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR